

this station, the Divisional Superintendent, Allahabad, withhold the implementation of the scheme.

There have been representations and counter representations and letters from Members of Parliament for introduction of 'decasualisation scheme' of porters at Allahabad station and for continuance of the arrangements with the society. The entire question of introducing the 'decasualisation scheme' at Allahabad railway station, after taking all pros and cons of both the systems into consideration, is under examination in the Ministry. No orders have, however, been issued so far by the Railway Ministry in this regard.

Tenders for Cycle Stand contract at Allahabad

3626. SHRI BATESHWAR HEMRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that time and date for dropping of tenders for cycle stand contract at Allahabad was extended up to 13.00 hrs.; from the 16th August, 1977 to 17th August, 1977;

(b) if so, under whose orders this change in tender conditions was effected;

(c) whether advance intimation regarding this change in time and date of dropping of tenders was given to the parties who purchased tender forms or the parties were intimated through Press Notification; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) The date was extended upto 13 hrs. on 17th August, 1977 by the competent authority due to a commitment given by the Railway in the Court of Law.

(c) and (d). On account of lack of time the intending tenderers could not be advised by post or through a Press

Notification. However, for the information of tenderers, a proper notification was displayed on the Notice Board in regard to the change of time and date for dropping of the tenders.

Posts of Dog Chasers in Allahabad Division

3627. SHRI N. K. SHEJWALKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether new posts of Dog Chasers were created during Emergency over Allahabad;

(b) whether similar posts were also created and operated upon at other big stations over Indian Railways;

(c) if so, how many persons were appointed for the job together with expenditure incurred on them month-wise separately;

(d) whether these persons were actually utilised by the Commercial Officers for doing their private work;

(e) whether any enquiry by Vigilance Branch has been conducted against Commercial Officers for operating such fake posts taking advantage of their position; and

(f) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). No.

(c) to (f): Do not arise.

Discussion between French Oil Experts and Government Officials

3628. SHRI D. AMAT: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a team of French Oil experts visited India and had discussion with officials of the Government of India; and

(b) if so, what are the results thereof?